

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.329**

TO BE ANSWERED ON THE 19TH JULY, 2016/ASHADHA 28, 1938 (SAKA)

POLICE RATIO

329. SHRIMATI KOTHAPALLI GEETHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a gap between the police and general public ratio in the country;

(b) if so, the details thereof; and

(c) the steps taken to bridge the gap and the success achieved, so far in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): Yes madam. As per data compiled by Bureau of Police Research and Development (BPR&D), the ratio between the police and general public is 1:720 whereas the sanctioned ratio is 1: 547, in country.

(c): To fill up the vacancies of IPS Officers, the batch-size of IPS (direct recruitment) has been increased from 88 to 103 from Civil Service Examination (CSE) 2005, to CSE, 2008 and to 150 from CSE, 2009. Besides the above, the process of appointment to the Indian Police Service by promotion from state Police Service has been accelerated.

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As 'police' and 'Public Order' are State subjects, falling in List II (Entry 1 and 2) of seventh Schedule of the Constitution of India. It is primarily the responsibility of the State Governments to ensure adequate provision of Police personnel in respective States and improve Police-population ratio. The Central Government has been advising the States to fill up the vacancies and to initiate a time bound action plan.
